

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 14754-14755/2025

[Arising out of impugned final judgment and order dated 11-03-2025 in CRA No. 5346/2019 11-03-2025 in CRA No. 4982/2019 passed by the High Court of Judicature at Allahabad]

RADHEY SHYAM LAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

[FOR FINAL DISPOSAL]

IA No. 218733/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 261887/2025 - EXEMPTION FROM FILING O.T.

IA No. 238185/2025 - EXEMPTION FROM FILING O.T.

IA No. 225558/2025 - EXEMPTION FROM FILING O.T.

IA No. 218731/2025 - EXEMPTION FROM FILING O.T.

IA No. 319894/2025 - INTERVENTION/IMPLEADMENT

IA No. 238184/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 225556/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(CrI) No. 17763/2025 (II)

FOR EXEMPTION FROM FILING O.T. ON IA 255823/2025

FOR APPLICATION FOR PERMISSION ON IA 324636/2025

IA No. 324636/2025 - APPLICATION FOR PERMISSION

IA No. 255823/2025 - EXEMPTION FROM FILING O.T.

Date : 11-03-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Ravi Prakash Mehrotra, Sr. Adv.

Mr. Nagendra Singh, Adv.

Ms. Akansha, AOR

Dr. Sanjay Gupta, Adv.

Mr. Surjeet Singh, Adv.

Mr. Dharendra Kumar, Adv.

Mr. Naman Raj Singh, Adv.

Mr. Parth Singh, Adv.

Mr. Praphul Kumar Vohra,, Adv.
Ms. Anjali Saxena, Adv.

Mr. Sunil Kumar Singh, Adv.
Mr. Rakesh Kumar Srivastav, Adv.
Mr. Dharendra Kumar, Adv.
Mr. Awdhesh Tripathi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Kabra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.
Mr. Aditya Sharma, Adv.

Mr. Divyesh Pratap Singh, AOR
Ms. Shivangi Singh, Adv.
Mr. Amit Sangwan, Adv.
Mr. Vikram Pratap Singh, Adv.
Ms. Sneha Chandna, Adv.
Mr. Jai Inder Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard Mr. Ravi Prakash Mehrotra,
learned senior counsel appearing for the appellant,
at some length.

List these matters again on 24th March, 2026,
to be taken up immediately after the miscellaneous
matters are over.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR